

हैं :—बीकानेर, चुरू, दिल्ली सराय रोहिला हनुमानगढ़, हिसार, लोहारू, रतनगढ़, रेवाड़ी और श्री गंगानगर ।

और स्टेशनों पर बिजली के जल शीतक लगाने का विचार नहीं है, क्योंकि विदेशी मुद्रा बचाने के उद्देश्य से जल शीतक लगाने पर पाबन्दी लगा दी गयी है ।

(ग) सभी स्टेशनों पर मिट्टी के षड़े रखे जा रहे हैं । स्टेशन के महत्व के अनुसार हर स्टेशन पर षड़ों की संख्या ४ से लेकर २० तक होती है ।

Farakka Barrage

2364. Shri C. K. Bhattacharya: Will the Minister of Irrigation and Powers be pleased to state:

(a) whether the Government of India have received any proposal for employing the staff and machinery released from Damodar Valley Corporation in the work of Farakka Barrage; and

(b) whether any steps have been taken for doing this?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) The proposal will be given due consideration at the appropriate stage when these resources can be utilized.

Fruit and Vegetable Harvests

2365. Shri C. K. Bhattacharya: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that one third to one half of India's fruit and vegetable harvests are lost before reaching the consumer;

(b) if not, what is the proportion of such loss;

(c) whether any step has been taken to prevent such loss; and

(d) if so, the details thereof?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No, Sir.

(b) Between 15 to 20 per cent of the total production of fruits goes waste on account of transport and other difficulties.

(c) Yes, Sir.

(d) Necessary steps are being taken to utilize the fresh fruits wherever possible by preserving them in various forms. For this purpose, fruit and vegetable preservation factories have been set up in the various fruit growing areas with a view to utilizing these surplus fruits. In order to encourage the setting up of these factories, Government of India is giving loans and several concessions for stepping up exports.

राजेन्द्र पुल पर रेलगाड़ी का रुकना

२३६६. श्री अनिरुद्ध सिंह : क्या रेलवे मंत्री १० अगस्त, १९६० के अतारांकित प्रश्न संख्या ५३२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) पूर्व रेलवे के राजेन्द्र पुल पर गंगा नदी के उत्तरी किनारे पर रेलगाड़ियों का हॉल्ट स्टेशन बनाने के बारे में इस बीच क्या कार्यवाही की गई है ; और

(ख) उस रेलवे हॉल्ट पर मुसाफिर गाड़ियां कब से ठहरने लगेंगी ?

रेलवे उपमंत्री (श्री शाहनवाज खां) :
(क) और (ख). निर्माण-कार्य पूरा हो गया है और आशा है कि हॉल्ट स्टेशन शीघ्र चालू हो जायगा ।

Slaughter Houses with Electric Equipment

2367. { Shri Pangarkar:
Shri G. K. Jedhe:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to open slaughter houses with electric equipment to slaughter the animals;

(b) if so, when it will materialise; and

(c) the number of slaughter houses with electric equipment at present in India?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) to (c). According to the Report of the *Ad hoc* Committee on Slaughter Houses and Meat Inspection Practices (1957), there are no slaughter houses in India with electrical equipment intended for stunning of animals before slaughter. Mr. N. E. Wernberg, FAO Expert on slaughter houses, who was assigned to the Governments of Bombay, West Bengal and Madras has recommended in his Report the establishment of modern slaughter houses with electrical equipment at these cities. The recommendations made by Mr. Wernberg are under consideration by the State Governments.

Indian Electricity Rules, 1956

2368. Shri Tangamani: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that all the State Governments issue certificates of competency as required under Rule 45 of the Indian Electricity Rules, 1956;

(b) if so, whether it is a fact that different State Governments have different names for these certificates;

(c) if so, what is the name of the certificate in each State separately;

(d) whether there is a proposal to prescribe a uniform name for this certificate; and

(e) if not, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) and (c). These certificates are generally called the Electrical Supervisors' Certificates, and Wiremen's Permits. The Government of West Bengal, under their Indian Electricity

(National Certificate of Supervisor) Regulations, have termed the certificate issued by them under the common syllabus as the 'National Certificate of Supervisor'. It is not known if other State Governments have also given specific names to the certificates and permits issued by them.

(d) and (e). A proposal was made by the Electrical Inspectors' Conference in September, 1960, in regard to the appointment of a Central Board of Examiners for grant of Competency Certificates and permits to wiremen, etc. The proposal is being examined. In case such a Board is set up, a uniform name could be prescribed for the certificates and permits granted by the Board.

Shortfall in Tons Traffic

2369. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

(a) whether there is likely to be a shortfall of 9 million tons in terms of originating tons traffic in the Second Plan target of 19 million originating tons for 1960-61 in the case of raw materials for Steel Plants other than coal; and

(b) if so, the reasons for such a heavy shortfall?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Full requirements of the Steel Plants, estimated at about 10 million tons are being adequately met.

Originating Tons Traffic

2370. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

(a) whether there is likely to be a shortfall of 2.5 million originating tons traffic in the Second Plan target of 10 million originating tons for 1960-61 in the case of coal for steel plants; and

(b) if so, the reasons for the same?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Full requirements of the Steel Plants, are estimated at about 7.5 million tons being adequately met.